

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.1
C.P.(IB)/167(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

Aditya Birla Finance Limited V/s
Advance Syntex Limited

.....Applicant

.....Respondent

Order delivered on: 13/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

None has appeared on behalf of the applicant, nor any hard copy of the petition has been filed by the applicant.

The applicant is directed to file hard copy of the petition, within a period of three days, from the date of this order.

Re-list on 12.06.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)